

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
(through web-based video conferencing platform)

ITEM No.16
CP No.101/BB/2022

IN THE MATTER OF:

M/s. Nikhil Property Ventures Pvt. Ltd. ... Petitioner
Vs.
Registrar of Companies ... Respondent

Order under Section 252 of Companies Act, 2013

Order delivered on: 10.11.2022

CORAM:

SH. KISHORE VEMULAPALLI
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Kiran Desai, Adv.

ORDER

1. Heard Shri Kiran Desai, Ld. Counsel for the Petitioner.
2. Report from the ROC is filed and the same is taken on record.
3. List the case on **29.11.2022**.

-Sd-

MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Krishna

-Sd-

KISHORE VEMULAPALLI
MEMBER (JUDICIAL)